

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 54/14(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: M/s Cherryhyill Interiors Ltd.

SECTION OF THE COMPANIES ACT: 14

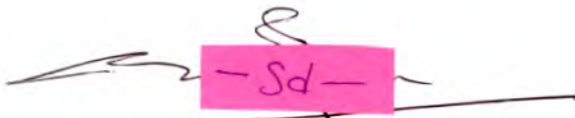
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

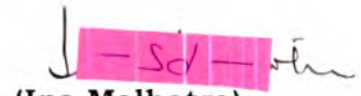
For the Petitioner (s) : Mr. Vivek Kaushik, FCS

For the Respondent (s) : None

ORDER

Arguments heard. Reserved for orders.


- Sd -
(S. K. Mohapatra)
Member (T)


- Sd -
(Ina Malhotra)
Member (J)

(Lekh Raj Singh)